

**GOVERNMENT OF INDIA
STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA**

UNSTARRED QUESTION NO:452

ANSWERED ON:09.08.2012

DIVERSION OF MPLADS FUNDS

Naik Dr. Sanjeev Ganesh;Patil Shri Sanjay Dina ;Sule Supriya

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Government has taken note of instances where funds allocated for the Member of Parliament Local Area Development (MPLAD) Scheme have been diverted to other schemes in recent years;

(b) if so, the details thereof, State-wise;

(c) whether funds under MPLAD Scheme have been found to be used for payment of honorarium wages, travelling expenses of staff, fuel for official vehicles etc; and

(d) if so, the details thereof and the amount so spent on inadmissible items?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE), IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF THE STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a)&(b) The Comptroller and Auditor General (CAG) of India, in his Performance Audit Report on MPLADS of 2010-11, has reported that Rs. 4.67 crores of MPLADS funds were diverted to other schemes of the State and the Central Government, such as National Old Age Pension Scheme, Sampooran Gramin Rojgar Yojna, payment for panchayat elections, Mid Day Meal Scheme, MLA schemes, etc. by 22 District Authorities of seven States, namely, Andhra Pradesh, Assam, Bihar, Jharkhand, Orissa, Rajasthan and Tamil Nadu (statement enclosed). Apart from the above, the Ministry has not received any other complaint regarding diversion of MPLADS funds.

(c) The Ministry has not received any report of MPLADS funds being used for payment of honorarium, fuel for official vehicles and travelling expenses of the staff which are presently inadmissible under MPLAS guidelines.

(d) Does not arise.